

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 180 /UHC/Admin.A/2005

Dated: December 23, 2005.

In exercise of the powers conferred under section 19(1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttaranchal do hereby designate the Civil Judge (Jr. Div.) as the Appellate Authority in each District.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.

No. 4236 /XIII-b-2/Admin A/2005

Dated: December 22, 2005